

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1311

ANSWERED ON:29.11.2011

MONUMENTS IN GUJARAT

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Will the Minister of CULTURE be pleased to state:

- (a) the names of Centrally protected monuments in the State of Gujarat;
- (b) the steps taken to maintain and preserve these monuments alongwith the amount of funds allocated for the said purpose during each of the last three years and the current year;
- (c) the details of revenue earned from these monuments during the same period,monument- wise;
- (d) whether there is any proposal to increase the funds allocated for their maintenance; and
- (e) if so, the details thereof?

Answer

MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF CULTURE(KUMARI SELJA)

- (a) The details are as per annexure-I.
- (b) Conservation work at these monuments is attended to regularly depending upon the need of the repairs and availability of resources. The details of allocation/expenditure incurred for the said purpose during the last three years and allocation for the current financial year, are as under:

Sl. No.	Year	Expenditure incurred /allocation (Amount Rs.in lakhs)
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|----|---------|---------------------|
| 1. | 2008-09 | 405.62 |
| 2. | 2009-10 | 459.98 |
| 3. | 2010-11 | 549.93 |
| 4. | 2011-12 | 625.00 (Allocation) |

- (c) There are six ticketed monuments in Gujarat.The details of revenue earned from these monuments are at annexure-II.
- (d)& (e) Requisite funds are being provided for conservation and preservation of the centrally protected monuments in Gujarat.